## Filing Under Clause (ca) of Sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016 as on 02-01-2025

											Amount in	Rupees
Sr.		Summ	ary of claims received		Summary of claims ad	mitted	Amount of	Amount of	Amount of cl	aims under verification	Details in	
NO.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted *	% Share in Total amount of Claims Admitted	contingent claims	claims not admitted	No of claim	Amount of claim	Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-		-	-		-	Annexure -1	NA
2	Unsecured financial creditors belonging to any class of creditors		-		-	-	-	-		-	Annexure -2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	7,541,914.00	1	6,259,039.00	100.00	-	1,282,875	-	-	Annexure -3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,596,206.00	0	-	-	0	0	1	7,596,206.00	Annexure -4	NA
5	Operational creditors (Workmen)										Annexure -5	NA
6	Operational creditors (Employees)										Annexure -6	NA
7	Operational creditors (Government Dues)	3	64,330,475.00	3	64,330,475.00	-	-	-		-	Annexure -7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	29,831,228.00	3	20,491,738.00	-	0	-	1	9,339,490.00	Annexure -8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)			-	-	-	-	-		-	Annexure -9	NA
	Total	9	109,299,823.00	7	91,081,252.00	100.00	-	1,282,875	2	16,935,696.00		
* Note:-	All claims are Provisionally Admitted											
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	Annexure-1 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 02-01-2025														
	List of Financial Creditors belonging to any class of creditors (Amount in ₹)														
		Details of cla	aim received			Details of claim	admitted								
Sr. No	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
			Not Applicable												
	Total														

	Name of the corpor	ate debtor: INTI	ERBUILD INFRA	ASTRUCTURE F	Annexu PRIVATE LIMITE		mmencemen	t of CIRP: 19	.07.2023 ; Lis	t of creditors	as on: 02-01-202	5	
			List of unsec	ured financial cre	ditors belonging to	any class of cro	editors (Amo	ount in ₹)					
		Details of cl	aim received		Details of	claim admitted	-		A 4 6	Amount of		A	
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	any mutual dues, that may be set- off		Amount of claim under verification	Remarks, if
1	Not Applicable								-	-	-	-	

			Name of the corpora	ate debtor: INTERBUILD							on: 02-01-20	25		
				List of secured	financial creditors (other th	an financial creditors bel	onging to any class o	of creditors)	(Amount in	₹)				
		Details	of claim received		Detai	ls of claim admitted					Amount of			
Sr. I	io Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
1	SREIEquipmentFinanceLtd	9/28/2023	6,259,039.00	6,259,039.00	Financial debt	6,259,039.00	6,259,039.00	No	100.00%	-	-		-	
2	Equitas Bank	10/10/2023	1,282,875.00	-	Financial debt	1,282,875.00	-	No	-			1,282,875.00	-	
			7,541,914.00	6,259,039.00								1,282,875.00	-	

	Annexure-4 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 02-01-2025													
	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													
		Details of cla	im received		Details of c	laim admitted								
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
1	JC Flowes ARC	11/21/2024	7,596,206.00	-	0	-	-	0.00%	-	-	-	7,596,206.00		
			7,596,206.00									7,596,206.00		

	Annexure-5 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 02-01-2025													
	List of operational creditors (Workmen) (Amount in₹)													
			Details of cla	aim received	Deta	ils of claim admit	tted			Amount of any				
SL No.	Name of authorised representative, if any	Name of work man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Not Applicable													

	Annexure-6 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 02-01-2025														
	List of operational creditors (Employees) (Amount in₹)														
					Details of	claim received		Details of c	laim admitte	d		Amount of any			
SI. No.	Name of authorised representative, if any	Name of employee		Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?		contingent	mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Not Applicable														

	Name of the corporate debto	or: INTERBUILD INFR	ASTRUCTU		nexure – 7 MITED ; Date of	commenceme	nt of CIRP	: 19.07.2	023 ; List o	f creditor	s as on: 02	2-01-2025			
	List of operational creditors (Government dues) (Amount in₹)														
	Details of Claimant		Details of	claim received		Details o	f claim adn	nitted				Amount			
SI. No.	Department	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amoun t covere d by guaran tee	Whether related	% of voting share in CoC, if applicabl e	Amount of continge nt claim	of any mutual	Amou nt of	Amount of claim under verification	Remarks, if any
1	Employee's State Insurance Corporation	Governement of Maharashtra	7/28/2023	739,475.00	739,475.00	Government Dues	-	-	No	-	-	-	-	-	
2	Maharashtra Government GST Department	Governement of Maharashtra	8/18/2023	41,850,638.00	41,850,638.00	Government Dues	-	-	No	-	-	-	-	-	
3	Income Tax Department	Governement of Maharashtra	9/15/2023	21,740,362.00	21,740,362.00	Government Dues	-	-	No	-	-	-	-	-	
	Total			64,330,475.00	64,330,475.00									-	

	Annexure – 8 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED; Date of commencement of CIRP: 19.07.2023; List of creditors as on:02-01-2025													
	List of operational creditors other than Workmen, Employees and Government dues) (Amount in₹)													
		Details o	of claim received		Details of	claim admitte	ed				Amount of			
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Gujarat Enterprises	8/4/2023	20,564,122.00	11,224,632.00	Operational dues	0	0	No	0	0	0	0	9,339,490.00	
	Chandra Equipment Infra Solutions Pvt Ltd	9/2/2023	6,745,165.00		Operational dues	0	0	No	0	0	0	0		
3	CTM Technical Textiles Limited	8/29/2023	2,521,941.00	2,521,941.00	Operational dues	0	0	No	0	0	0	0		
			29,831,228.00	20,491,738.00									9,339,490.00	

Annexure – 9
Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 02-01-2025

	List of Other creditors (Amount in₹)														
			Details of	f claim received		Details of	claim admitted				Amount of				
S N		Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by	related	claim	mutual	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
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